

NOTICE

It is being informed to those 24 Advocates whose applications have been found incomplete as per advertisement of the Court dated 28.03.2014 regarding 1st Examination of A.O.R.-2014. They are directed to remove the defects as pointed out in the chart(attached separately) within four days from the date of publication of Court's notice by appearing personally in the office, failing which their candidature shall stand cancelled and no further time will be given for the said cause.

Patna High Court,
The 25th April, 2014

sd/-
Registrar General I/c

LIST OF DEFECT APPLICATION FORM APPEARING IN 1st EXAMINATION OF A.O.R. -2014

Sl.	Name	Father's Name	Reg. No. with Date	Name of Association	Defect/Certificate
1	Ms. Smita Kumari	Sri Ram Kumar Shukla	2669/10 dt. 03.11.2010	Lawyers Association	Enrollment Certificate
2	Md. Parwez Ali	Md. Anwar Ali	1845/11 dt. 20.05.2011	District Bar Association, Patna	Signature of Senior Advocate and Training Certificate
3	Sri Dilip Kumar	Sri Surendra Kumar Singh	1360/11 dt. 02.04.2011	District Bar Association, Patna	Signature
4	Ms. Vijaya Laxmi Srivastava	Late Narendra Kr. Srivastava	2079/06 dt.	Advocate Association	Enrollment Certificate
5	Ms. Kanika Singh	Dr. V. P. Singh	1289/09 dt. 29.07.2009	Advocate Association	Original Money Reciept
6	Ms Shama Sinha	Sri Subhash Chand Puri	1007/12 dt. 10.04.2012	Advocate Association	Signature of Senior Advocate and Enrollment Certificate
7	Sri Kanchan Kumar Singh	Sri Shrinarayan Singh	2501/11 dt. 07.09.2011	Advocate Association	Enrollment Certificate
8	Sri Shrinath Manjhi	Sri Rajkumar Ram	2498/11 dt. 07.09.2011	Advocate Association	Enrollment Certificate
9	Ms. Bandana Singh	Late Dr. Vishmitra Singh	885/10 dt. 08.04.2010	Advocate Association	Enrollment Certificate
10	Sri Deepak Kumar	Sri Triloki Nath Pd. Srivastava	2421/09 dt. 23.12.2009	Advocate Association	Signature Senior Advocate, Signature in Appendix-II and Experience Certificate
11	Sri Gokula Nand Jha	Sri Basudeb Jha	935/11 dt. 09.03.2011	Advocate Association	Training Certificate, Enrollment Certificate and Appendix II form
12	Ms. Arpana Kumari	Sri Bijay Kumar Pandey	1140/12 dt. 21.04.2012	Lawyers Association	Singnature, Experience Certificate, Association Certificate and Enrollment Certificate
13	Sri Mayank Kumar	Dr. Krishna Kumar	1956/10 dt. 24.09.2010	Lawyers Association	Experience Certificate
14	Sri Raj Kumar Singh	Late Mritunjay Singh	951/11 dt. 09.03.2011	Advocate Association	Appendix II(Form) and Training Certificate
15	Md. Sabir Hussain	Ash Mohammad	4057/96 dt. 03.07.1996	Advocate Association	Photo and Training Certificate
16	Sri Ram Raj Ram	Late Shiw Shankar Ram	871/2000 dt. 28.01.2000	Advocate Association	Father Name
17	Sri Piyush Saurav	Sri Binay Kumar Verma	2059/11 dt. 15.02.2011	Advocate Association	Training Certificate, Enrollment Certificate
18	Sri Binod Kumar Singh	Sri Rama Dhar Singh	1062/09 dt. 26.06.2009	District Bar Association, Patna	Training Certificate and Original Money Reciept

19	Ms. Niharika Singh	Sri Birendra Kumar Singh Chauhan	1023/09 dt. 24.06.2009	Advocate Association	Training Certificate
20	Sri Syed Shahid Imam	Sri Syed Abid Imam	1568/10 dt. 27.08.2010	Advocate Association	Appendix-II
21	Ms. Kiran Singh	Late RamRekha Singh	730/85 dt. 07.10.1985	Advocate Association	Signature of Sr. Advocate, Name of advocate Clerk, Photo, Training Certificate and Enrollment Certificate
22	Sri Shambhu Nath Singh	Late Ram Kishun Ram	2865/04 dt. 27.01.2004	District Bar Association, Patna	Original Form Appendix I and II, Original Money Receipt, Training Certificate, Signature of Sr. Advocate
23	Sri Ritu Raj Thakur	Sri Ram Narayan Thakur	2371/11 dt. 18.08.2011	Advocate Association	Form Incomplete, Signature of Sr. Advocate
24	Sri Abhi Sarkar	Sri Ashis Kumar Sarkar	2427/10 dt. 29.10.2010	Advocate Association	Enrollment Certificate, Original Training Certificate